CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

28.11.2013

OA No. 778/2013

Ms. Kavita Bhati, Counsel for applicant.

Heard learned counsel for the applicant. She submitted that she wants to withdraw the case.

Accordingly the OA is dismissed as withdrawn.

Anil Kumar) (Anil Kumar) Member (A)

ahq